

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/876(CHE)/2021
PETITION NUMBER : CP/768/IB/2018
NAME OF THE PETITIONER : Ramachandran Subramaniam (Liquidator)
M/s Prabath Resources Ltd
NAME OF THE RESPONDENT(S) : C Ramasubramaniam (Liquidator) of
M/s Padmaa Devi Sugars Ltd
UNDER SECTION : Sec 60(5) r/w 42 of IBC 2016

ORDER

Ld. Counsel Mr. Arjun Suresh appears for the Applicant. Ld. Counsel Ms. Pavithra Dayalan appears for the Respondent.

Ld. Counsel for the parties state that matter is ready for final arguments.

List this matter for final arguments on **24.04.2023**.

- SD -

AJAI DAS MEHROTRA
Member (Technical)

Phk

- SD -

SANJIV JAIN
Member (Judicial)